

Annexure – 3

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Disha Land Developers Private Limited	20-01-2025	1,69,99,097	1,64,99,097	Unsecured				21.96				5,00,000	Legal charge of 5,00,000 is kept under verification
2	Syrupy Trading Private Limited	15-10-2025	3,00,30,854	2,83,50,000.00	Unsecured				37.74				16,80,854	Amount of Interest and other charges are under verification
	Total		4,70,29,951	4,48,49,097					59.70				21,80,854	